

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/919/2021

This the 01st day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Parshotam Lal, Age 53 years, S/o Sh. Madan Lal, R/o Village Basohli, Distt. Kathua-184201.
2. Kewal Age 59 years, S/o Sh. Raseela Ram, R/o Village Ward No. 13 Basohli Tehsil, Basohli Distt. Kathua-184201.
3. Sadiq Mohd, Age 55 years, S/o Sh. Abdul Hammed, R/o Village Dar Jhankhar Distt. Kathua-184201.
4. Sardar Singh, Age 57 years, S/o Sh. Kamlu Ram, R/o Village Dar Jhankhar, Distt. Kathua-184201.
5. Chandra Mohan, Age 48 years, S/o Sh. Kewal Krishan, R/o Ward No. 7 Tehsil Basohli, Kathua-184201.
6. Kaleem Ullah, Age 58 years, S/o Sh. Faiz Allam, R/o Ward No. 11 Tehsil Basohli Kathua-184201.
7. Rajendra Kumar, Age 59 years, S/o Sh. Chino Ram, R/o Ward No. 9 Tehsil Basohli Kathua-184201.
8. Meer Chand, Age 59 years, S/o Sh. Jagat Ram, R/o Village Kagroda Tehsil Basohli Kathua.
9. Satdev Singh, Age 57 years, S/o Sh. Balwan Singh, R/o Ward No. 1 Tehsil Basohli, Kathua-184201.
10. Mohammad Rafiq, Age 55 years, S/o Sh. Din Mohd. R/o Village Plakh (Nagrota), Tehsil Basohli Kathua-184201.
11. Harbans Lal, Age 56 years, S/o Sh. Khindoo Ram, R/o Village Farnot Tehsil Basohli Kathua-184201.
12. Mohd. Hussain, Age 51 years, S/o Sh. Gulab Din, R/o Village Rehan Tehsil Basohli, kathua.
13. Parshotam Lal, Age 51 years, S/o Sh. Prem Chand, R/o Ward No. 13 Tehsil Basohli Kathua-184201.
14. Sanjay Kumar, Age 54 years, S/o Sh. Ram Chand, R/o Ward No. 7, Basohli Tehsil & Distt. Kathua-184201.
15. Baldev Raj, Age 54 years, S/o Sh. Sant Ram, Village Jandrali (Bhoond) Tehsil Basohli, Distt. Kathua-184201.
16. Anil Kumar, Age 55 years, S/o Lt. Dhani Ram, Ward No. 6, Basohli (Tehsil), Distt. Kathua-184201.
17. Angrez Singh, Age 59 years, S/o Jagat Ram, Village Madrakhi, Tehsil Basohli, Distt. Kathua-184201.



18. Surinder Kumar, Age 52 years, S/o Dina Nath, Ward No. 2, Basohli (Tehsil) Distt. Kathua-184201
19. Darshan Singh, Age 56 years, S/o Bacha Singh, Ward No. 1 Basohli (Tehsil), Distt. Kathua-184201.
20. Kartar Chand, Age 46 years, S/o Rasilla Ram, Ward No. 6, Basohli (Tehsil) Distt. Kathua-184201.
21. Kuldeep Raj, Age 46 years, S/o Nek Ram, Village Madrakhi, Basohli (Tehsil), Distt. Kathua-184201.
22. Subash Chandra, Age 55 years, S/o Ganpat Ram, Village Jhankar, Tehsil Basohli, Distt. Kathua-184201.
23. Sushil Kumar, Age 50 years, S/o Ved Parkash, Ward No. 6, Basohli (Tehsil), Distt. Kathua-184201.
24. Mohd. Munshi, Age 59 years, S/o Gulam Mohd., R/o Village Nagali, Basohli (Tehsil) Distt. Kathua-184201.
25. Tilak Raj, Age 59 years, S/o Laxman Dass, R/o Village Kagrod, Basohli (Tehsil) Distt. Kathua-184201.
26. Praveen Sharma, Age 45 years, S/o Jagdish Chander, Ward No. 5, Basohli (Tehsil) Distt. Kathua-184201.
27. Subash Chandra, Age 54 years, S/o Sadhu Ram, Village Barighat, Tehsil Basohli Distt. Kathua-184201.
28. Anirudh Sharma, Age 52 years, S/o Uttam Chand, R/o Att. Basohli (Tehsil) Distt. Kathua-184201.
29. Pradeep kumar, Age 51 years, S/o Ghian Chand, R/o Village Dar Jhankar, W. No.4 Tehsil Basohli, Distt. Kathua-184201.

....Applicants

(Advocate:- Mr. Anil Khajuria)

Versus

1. The Union Territories of Jammu and Kashmir through its Principal Secretary to Govt. Jal Shakti (Public Health Engineering) Department, Jammu and Kashmir, Civil Secretariat, Jammu-180001.
2. The Chief Engineer, Jal Shakti (Public Health Engineering) Department, B.C. Road, Jammu-180001.
3. The Superintending Engineer, Jal Shakti (Public Health Engineering) Department, Urban Circle Jammu-180001.
4. The Superintending Engineer Jal Shakti (Public Health Engineering) Department, Hydraulic Circle Rural Mechanical Kathua-184101.
5. The Executive Engineer, Jal Shakti (Public Health Engineering) Department, Civil Division, Kathua-184101.
6. The Executive Engineer, Jal Shakti (Public Health Engineering) Department, Mechanical Division, Kathua-184101.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicants submits that the respondents intend to recover the excess of pay allegedly withdrawn by the applicant and as per impugned order dated 30.06.2020 it has been directed that the process be initiated to recover the excess amount drawn by the officials, if any.



2. Learned counsel for the applicants further submits that the O.A. can be disposed of by directing the respondents to issue a show cause notice to applicant before effecting recovery of alleged excess amount.
3. Looking to the arguments of learned counsel for the applicants, the O.A. is disposed of with direction to respondents that before recovering the excess amount drawn by the applicants, if any, notice would be served upon the applicants seeking their explanation regarding alleged excess amount.
4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)